

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 810
TO BE ANSWERED ON THE 7TH FEBRUARY, 2023

CROP LOSS IN ODISHA

810. MS. CHANDRANI MURMU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that agriculture suffers in a big way due to both drought and cyclone in Odisha;
- (b) if so, whether any plan has been designed to compensate and support the farmers after such devastation;
- (c) the steps been taken in the last five years to support and compensate the farmers of Keonjhar district in Odisha; and
- (d) the estimated loss suffered by farmers due to mining activities in Keonjhar, if so, the steps that have been taken by the Government to compensate the loss?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of a severe nature and is approved on the basis of a Memorandum received from the State Government, in accordance with established procedures, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance includes agriculture input subsidy as one of the components, which is computed for the affected area having crop loss of 33% & above.

Funds released to the State Government of Odisha under SDRF and NDRF during 2018-19 to 2022-23 are as under:

(Rs. in crore)

Year	Allocation under SDRF		Release of Central share under SDRF	Release from NDRF
	Central Share	State Share		
2018-19	648.75	216.25	778.50	341.72
2019-20	681.75	227.25	552.00	3294.10
2020-21	1283.20	428.00	1283.20	500.00
2021-22	1283.20	428.00	1283.20	500.00
2022-23	1348.00	448.80	1348.00	--

In addition, the Government of India has introduced yield based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather based Restructured Weather Based Crop Insurance Scheme (WBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize income of farmers. Comprehensive risk insurance is provided under the scheme from pre-harvesting to post-harvest losses. Under this Scheme, claims are paid to only those farmers who have insured their crops and paid their share of premium under any of the notified crop insurance scheme in the notified area/crop by the State Government. The State Government of Odisha is implementing the scheme since its inception.

(d): Ministry of Mines has informed that data relating to loss suffered by farmers due to mining activities is not maintained in the Ministry. However, it has been reported that land measuring 14687.02 hectares (10889.17 hectares - forest land & 3797.85 hectares - other land) has been leased for mining purpose in Keonjhar district of Odisha.
